

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 23.12.2021 (THURSDAY)**

**COURT – II (VIRTUAL MODE)**

**After rising the Bench of Chairperson Court assembled at 10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Competition App. (AT) No. 16 of 2021	Pawan Jagetia Vs. Competition Commission of India & Ors.	Abir Roy	Balaji Subramanian Arav Kapoor-R1 Manika Brar-R5

### **For Admission (Fresh Case)**

<b>2.</b>	Contempt Case (AT) No. 29 of 2021 in Comp. App. (AT) (Ins) No. 789 of 2021	Harish Bagla Vs. EVA Agro Feed Pvt. Ltd. & Ors.	Ashish Choduhury	
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**